

(b) the nature of works likely to be taken up during this year?

The Minister of Health and Family Planning (Dr. Sushila Nayar) : (a) As the details of the scheme for the supply of water to Cannanore, Tellicherry and Mahe furnished by the Government of Kerala were inadequate, the State Chief Engineer has been asked by the Central Public Health Engineering Organisation of the Directorate General of Health Services to submit the details in a complete shape for scrutiny and approval. These details are still awaited.

(b) Does not arise.

Pazhassi Irrigation Scheme

1886. **Shri Pottekkatt :**
Shri A.V. Raghavan :
Shri Mohammed Koya :

Will the Minister of Irrigation and Power be pleased to state :

(a) whether the Government of Kerala have decided to divert the funds meant for Pazhassi Irrigation Scheme for the Kallada irrigation scheme ;

(b) whether it is a fact that "Pazhassi" is the only irrigational project sanctioned in the Cannanore district of Kerala so far; and

(c) when the "Pazhassi" project will be completed?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) :

(a) No.

(b) Yes.

(c) The project is programmed to be completed by the end of the Fourth Five Year Plan.

Gold Smuggling

1987. **Shri V. V. Thevar :** Will the Minister of Finance be pleased to state :

(a) the value of smuggled goods sized on the East Coast from Madras to Kanyakumari in 1964-65 and 1965-66 ;

(b) the amount incurred on the staff who seized the goods during the above period ; and

(c) whether Government propose to employ helicopters for effective patrolling in this area for this purpose.

The Minister of Finance (Shri Sachindra Chaudhuri) : (a) The value of smuggled goods seized on the East Coast between Madras and Kanayakumari in 1964-65 and 1965-66 is Rs. 31,70,167/- and Rs. 38,72,802/- respectively.

(b) The amount incurred on the staff during 1964-65 and 1965-66 is Rs. 7,91,120 and Rs. 8,29,872/- respectively.

(c) Government have constantly under review various means to strengthen the patrolling of coastal areas.

वक्फ बोर्ड द्वारा पाकिस्तानी राष्ट्रजन को मुतावल्ली के रूप में रजिस्टर किया जाना

1988. श्री सिद्धेश्वर प्रसाद : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका ध्यान 17 मई, 1966 के 'वीर भर्जुन' में प्रकाशित इस टिप्पणी की ओर दिलाया गया है कि नासिर हुसैन नामक एक पाकिस्तानी राष्ट्रजन को वक्फ बोर्ड में 1962 में मुतावल्ली के रूप में रजिस्टर किया था जबकि उसने भारतीय नागरिकता प्राप्त नहीं की थी ;

(ख) यदि हां, तो क्या इस सारे मामले की जांच की गई है; और

(ग) इसे जांच के फलस्वरूप किन तथ्यों का पता चला है ?

सिंचाई और विद्युत मंत्री (श्री फलखदीन अहमद) : (क) से (ग). दरगाह सन्निया से सम्बद्ध वक्फ नामे की शर्तों के अनुसार सैयद नासिर हुसैन 1962 में उक्त दरगाह के